

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 278/252/ND/2017

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.12.2017

NAME OF THE COMPANY: Leader Media Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: None

For the Respondent: None

**ORDER**

Present none. In the interest of justice, re-notify this case on 17<sup>th</sup>  
January, 2018. Court notice be issued to the petitioner through counsel.

- s-d - /

(Ina Malhotra)  
Member (J)